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CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH



No.O.A.350/01459/2016

Date of order : 17.11.2016

Present : Hon'ble Justice Mr. V.C. Gupta, Judicial Member  
Hon'ble Ms. Jaya Das Gupta, Administrative Member

BANABRATA DUTTA & ANR.

VS.

UNION OF INDIA & ORS.  
(E. RLY.)

For the applicant : Mr. P.C. Das, counsel  
Ms. T. Maity, counsel

For the respondents : None

ORDER

Per Justice V.C. Gupta, J.M.

<sup>N</sup> <sup>N</sup>  
~~Hand~~. The matter has been sent to the authorities concerned for consideration regarding stepping up of pay on reference made by Sr. Personnel Officer(M&E) for Chief Personnel Officer, Eastern Railway, Kolkata as contended in the letter at Annexure A-8 to the O.A., relevant portion of which is extracted herein below:-


"From the comparative table of stage wise pay drawn by the senior employee vis-à-vis the junior shown in the letter under reference, it appears that the senior was drawing less pay than the junior as on 01.05.2005 in the pre-revised pay scale which got further inflated on implementation of this office serial No.40/2012 in favour of the junior incumbent.

However, it is advised that the issue in question may please be examined further in consultation with associated finance in terms of instructions contained in RBE No.108/94 circulated under this office serial No. 1/95 and if problem persists, the case may be re-submitted with verbatim of Sr.DFM/SDAH along with SRs of the staff concerned."

2. The matter has not been finally disposed of as yet. We are of the view that the matter can be disposed of at the admission stage without issuing notice to the respondents.

3. Hence, we direct the respondents to process the reference made above expeditiously and take a decision as far as possible within a period of six months from the date of communication of this order to the competent authority.

4. With these observations the O.A. is disposed of at the admission stage without commenting on merit. No cost.

  
(J. Das Gupta)  
Administrative Member  
sb

  
(Justice V.C. Gupta)  
Judicial Member